

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4200
ANSWERED ON:06.12.2010
RESOURCES IN TRIBAL LAND
Mishra Shri Govind Prasad;Singh Shri Ganesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether as per a report released by the Government the natural resources rich tribal areas of the country are getting depleted over a period of time
- (b) if so, the details thereof and the reasons therefore, and;
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (c) : With a view to looking into the unfinished task in Land Reforms, a 'Committee on State Agrarian Relations and the Unfinished Task in Land Reforms' was constituted under the Chairmanship of Minister of Rural Development vide Resolution dated 9.1.2008. The terms of reference of the Committee, inter-alia, include to examine the issues relating to alienation of tribal lands including traditional rights of forest- dependant tribals, land use aspects etc. The Committee has submitted its report, and has made recommendations on various aspects of Land Reforms. The report of the Committee is to be placed before the 'National Council for Land Reforms' constituted under the Chairmanship of the Prime Minister for its consideration and directions. However, it has been decided that the recommendations of the Committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the 'National Council for Land Reforms'. Accordingly, the recommendations are being examined by the CoS.